Declaration of Assets and Liabilities

Year.2021- 3022

I, AVINASH: KUMAR, son/daughter/wife of SURESH: PRASAD

aged: 32 years, belonging to BIHAR-LEGISLATIVE-ASSEMBLY

service and presently working as OFFICE-ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Si No)4	Self	. Spouse Name(S) Name	Name	Eta Mana
(i)		4000	RVMARI-	PRIVA-SURESH	PHASE KESHRI. DEY	ARNAY RAT
(11)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	12.1.11	10000	NIL	17.000 P.N.B. KURMAWA DOBHI- UNYA	אונ
(iii)	Bonds, Debentures and Shares in companies	NIL.	a		NiL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	-	-	-	
(v)	Motor Vehicles (details of make, etc.)	NIL	-	MOTOR CYCLE BRORR-5991	-	
	uetails of		401D-	עונ	4062-54n	-
	Other assets, such as values of claims / interests	NIL	-	-		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>

^{*} Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIZ	_	4 GIFAD UNDIVIED DOBHÍ MAHAKAMPA	Name	Etc. Name
	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	. — .		-	_
n m	Extent (Total leasurement) Current market	vil	-			
- L - S nui - E	ouses / Apartments, c. c. c. cocation(s) curvey /door mber(s) xtent (Total asurement) urrent market	iL .				
Oth	Je ers (such as rest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding
(a)	(i) Loans from Banks	Department (s)	20 011 (11111111111111111111111111111111
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments. dealing with supply of electricity		

		(d) dues to departments dealing with telephones		
		(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	
1		(f) Other dues, if any		
.(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	HWDPK 9625 P	
	.	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		****
		(iii) Sales Tax [Only in case of proprietary pusiness]		A
	!	iv) Property Tax		

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(A/B/C)
BIHAR-LEGISLATIVE-WORK-SERVICE
(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
CHAYA

Note:

Place: PATNA.

Date: 14-02-22

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Signature ANIMASH. KUMAK

Name of Employee: Avivasnil Cum AR.

Designation: O.F.F.I.C.G. ATTENDANT

Department: BIHAR-VIDHAN-SABHA

4 3